

B
W.P(C)No. 517 OF 2001

ITEM No.7

Court No. 6

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.517/2001(For Preliminary Hearing)

MANPREET KAUL & ANR.

Petitioner (s)

VERSUS

MEDICAL COUNCIL OF INDIA & ORS.
(With Appln(s). for ex-Parte stay)
With

Respondent (s)

W.P(C)No.D18836/2001,W.P(C)No.D18893/2001

Date : 29/11/2001 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s)

Dr. Krishan Singh Chauhan,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R